

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**


**ORDER**

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1.	Mr. Anika, Who Sh. Vijay Kumar Taneja (E.C.-31256177)	Sr. PA in the court of Mr. Justice Kaur, Ld. PD MACT (NW), Rohini Courts, Delhi	Sr. PA in Mediation Centre, Rohini Courts, Delhi
2.	Sh. Vasudev Singh Bawani Who Sh. G.S. Khand (E.C.-09429262)	PA in Mediation Centre, Rohini Courts, Delhi	PA in the court of Mr. Justice Kaur, Ld. PD MACT (NW), Rohini Courts, Delhi
3.	Ms. Rani Kaur Who Sh. Rishi Prasad (E.C.-47543801)	PA in the court of Mr. Krishna Jain, Ld. MM (Maha Court) (NW), Rohini Courts, Delhi	PA in the court of Sh. Vaidh Chaurasia, Ld. MM (NW), Rohini Courts, Delhi
4.	Sh. Ashish Who Sh. Shiv Choudh (E.C.-45308682)	PA in the court of Sh. Vaidh Chaurasia, Ld. MM (NW), Rohini Courts, Delhi	PA in the court of Mr. Krishna Jain, Ld. MM (Maha Court) (NW), Rohini Courts, Delhi
5.	Mr. Shakti Who Sh. Harish Kumar (E.C.-30398371)	PA in the court of Sh. Ajay Singh Pathak, Ld. MM (NW), Rohini Courts, Delhi	PA in the court of Sh. Vijay Kumar Dahiya, Ld. ADJ (NW), Rohini Courts, Delhi
6.	Mr. Ranjan Sharma Who Sh. Sanjay Sharma (E.C.-71232040)	PA in the court of Sh. Vijay Kumar Dahiya, Ld. ADJ (NW), Rohini Courts, Delhi	PA in the court of Sh. Ajay Singh Pathak, Ld. MM (NW), Rohini Courts, Delhi
7.	Ms. Payal Who Sh. Prakash (E.C.-4994003)	PA in the court of Sh. Sandi Kumar, Ld. ASJ (NW), Rohini Courts, Delhi	PA in the court of Mr. Rishi Kaur, Ld. MM (NW), Rohini Courts, Delhi
8.	Sh. Kulkarni Who Sh. Bhagchand (E.C.-45197880)	PA in the court of Mr. Kaur, Ld. MM Digital Court no. 04 (NW), Rohini Courts, Delhi	PA in the court of Sh. Vikas Malani, Ld. MM (NW), Rohini Courts, Delhi
9.	Sh. Vinod Kumar Who Sh. Pooja Choudh (E.C.-1620113)	Peon in Ball Section and CDM Office (NW), Rohini Courts, Delhi	Peon in Office Pool, Administration Branch-III (NW), Rohini Courts, Delhi
10.	Ms. Priyanka Sahni Who Sh. Karam Ghos (E.C.-34515667)	Peon in Administration Branch-III (NW), Rohini Courts, Delhi	Peon in Ball Section and CDM Office (NW), Rohini Courts, Delhi

**Notes:-**

- The transfer and posting order no. 25794-23826/P21(3)/Admn.III(NW)/RC/2022 dated 12.08.2023 in respect of Sh. Pradeep Kumar, Orderly (E.C.-90869/1978812) stands cancelled.
- Sh. Ravi Kaurav Sh. Sh. Nand Ram, SJA is directed to work on a Branch Exchange of Copying Agency, Rohini Courts, Delhi.
- Non-compliance of this order or immediately proceeding on issue shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rule.

  
(JASHWANT KUMAR)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

Date 18/03/2023

No.F2(D)/Admn.(NW)/RC/2023/

7797-7851

Copy forwarded for information and necessary action to:-

- The Ld. Principal District & Sessions Judge (PJ), The Hazari Courts, Delhi.
- The Judicial Officer/Officer In-charge concerned, Rohini Courts, Delhi.
- The Officer In-Charge, Accessory Branch (NW), Rohini Courts, Delhi.
- The Sr. A.O.(J.A.O.), Administration Branch-I (Control), The Hazari Courts, Delhi.
- The Record Officer, North-West, Rohini Courts, Delhi.
- The Drafting Officer, Personal File, Administration Branch-I (Control), The Hazari Courts, Delhi.
- The Drafting Officer, ACR Cell, The Hazari Courts, Delhi.
- The Web-site Committee, The Hazari Courts, Delhi.
- The Drafting Officer, Server Room, Rohini Courts/The Hazari Courts, Delhi.
- Personal Office of the undersigned.
- The Facilities Centre, Rohini Courts, Delhi.
- The ALJ, Library Branch, Rohini Courts, Delhi.
- The Drafting Officer, LAYERS sent, Rohini Courts/The Hazari Courts, Delhi for uploading this order on the Courtified website through LAYERS.
- The official(s) concerned.
- The Drafting Officer, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the following Report and the Joining Report of the above said official, as immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI